

(c) and (d). Keeping in view the expansion plants of the Coast Guard and the requirement of personnel to implement these plans, increasing numbers of personnel are being inducted into the Coast Guard as direct recruits through planned regular recruitment conducted on an all India basis and given the required training. Wherever necessary recourse is also had to taking suitable trained personnel on deputation/reemployment basis from the Indian Navy, till such time as the Coast Guard is able to recruit and train personnel to meet all its manpower requirements.

**Joint venture with Algeria in the field of Fertilizers**

82. SHRIMATI JAYANTI PATNAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have a proposal to start any joint venture with Algeria in the field of fertilizer production;

(b) if so, the name of the public sector fertilizer company with which Algeria proposes to enter into joint venture; and

(c) the details of the steps taken by Algeria and India in launching the joint venture programme ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) to (c). Algeria has expressed its desire to establish joint enterprises with India for manufacture of fertilizers. Both sides agreed to examine the feasibility of such a proposal.

**Issue of Licence to IPICOL to Establish a unit to produce bulk drugs in Orissa**

83. SHRIMATI JAYANTI PATNAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government has received an application from the Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL) to establish a Unit to produce bulk drugs in the State of Orissa; and

(b) if so, the steps taken to issue DGTD registration and licence to IPICOL for the above purposes ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). During 1984, two applications for Registration with DGTD for the manufacture of number of bulk drugs were received from Industrial Promotion and Investment Corporation of Orissa Limited (IPICOL). Application for the manufacture of bulk drug viz. Chloromphenicol was rejected as the stage of manufacture was proposed from a penultimate intermediate. The other application for the manufacture of bulk drugs viz. Metronidazole, Chlorpheniramine Maleate, Phenyl Butazone, Oxyphenylbutazone etc. was rejected for want of material details.

**Modernisation of telecommunications in the Public Sector.**

84. SHRI GURUDAS KAMAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a proposal to involve the private sector in modernising the telecommunications in the country is under consideration of Government;

(b) if so the details of the proposal and by what time the proposal is likely to be finalised;

(c) whether the feasibility of modernising the telecommunications in public sector was also considered by Government; and

(d) if so, the results thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d). It is proposed to modernise and improve the telecommunication services in the country by using all the available resources and participation of both the private and the public sector. While the Public Sector will continue to play major role in the production of telecommunication equipment for modernisation and expansion, keeping in view the large variety and quantities of equipment that will be required, it has been decided to liberalise the policy with regard to manufacture and permit production of various types of terminal equipment, etc. used at the subscribers' premises in the Private Sector.